Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 237 of 2013 in DFR – 1292 of 2013

Dated: 26th September, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

GAIL (India) Ltd. …. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board … Respondent (s)

Counsel for the Appellant (s): Mr. Gaurav Pachnanda, Sr.Adv,
Mr. Ankit Jain, Adv.
Mr. Rahul Sharma, Adv.

Counsel for the Respondent(s): Mr. Saurav Aggarwal, Adv.
Mr. Ashish Tiwari, Adv.
Mr. Rakesh Dewan, Adv.

ORDER

We have heard the learned counsels for both the parties.

Order is reserved.

(Nayan Mani Borah)
Technical Member (P&NG)

(M. Karpaga Vinayagam)
Chairperson

pr/rt